

**COURT-II**

**BEFORE THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(APPELLATE JURISDICTION)**

**Appeal No. 74 of 2014 &  
IA-143 of 2014  
(For Stay)**

**Dated : 8<sup>th</sup> May, 2014**

**Present: Hon'ble Mr. Rakesh Nath, Technical Member  
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

**In the matter of:**

**GRIDCO Ltd. ... Appellant(s)  
Versus  
GMR Karmalanga Energy Ltd. & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Raj Kumar Mehta  
Ms. Ishita Choudhury Dasgupta  
Mr. Elengbum Premjit

Counsel for the Respondent(s) : Mr. K.S. Dhingra for R-6 (CERC)

**ORDER**

Post the matter for haring I.A. on **16<sup>th</sup> May, 2014.**

**(Justice Surendra Kumar)  
Judicial Member**

**(Rakesh Nath)  
Technical Member**

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